

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5939**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

FRONT ORGANISATION OF MAOISTS

5939. SHRIMATI VASANTHI M.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether at least two civil rights groups working for tribal people were allegedly acting as a front organisation for the Maoists and were using displacement of local communities as their main plank;

(b) if so, the details thereof;

(c) whether it is true that Maoist affiliates also undertook protest programmes and resorted to anti-Government propaganda over alleged atrocities by security forces;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): A number of 'civil rights groups' are working as front organizations for the CPI (Maoist) and using displacement of local communities as one of their plank for mobilizing mass opinion in their favour.

(c) & (d): CPI (Maoist) affiliates keep indulging in propaganda against alleged atrocities against tribals by the Security Forces in various cities/towns.

(e): In the event of any organization indulging in any illegal activity, legal action can be taken against it.
